

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 11/(MAH)/2015  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.  
V/s.  
M/s. Pluto Estates Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Zal Adhyarupia	Counsel	for Respondent Nos 2 & 3 
2.	Mr. Kunal Dwaikadas	Counsel	
3.	Mr. Amit Kakai	Advocate	
	1/b Little & Co.		

Order

CP No. 10 to 13/397-398/CLB/MB/MAH/2015

On the application filed by the Petitioner seeking liberty to file additional affidavit, since the Respondent side has raised objection for such liberty, the Respondents' side are at liberty to file reply within one week hereof.

List this matter for hearing on 06.10.2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)